

SUPR EME COUR T OF I ND I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 5890 OF 2006

BEFORE THE REGISTRAR M.K GUPTA

RISAN SINGH D TH LRS.

Appellant (s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

Date: 13/08/2009 This Appeal was called on for hearing today.

For Appellant(s)

Dr. Kailash Chand,Adv.

For Respondent(s)

Mr. D.S. Mahra,Adv.

UPON hearing counsel the Court made the following  
ORDER

Deleted.

(M.K. GUPTA)  
Registrar